

by a Union Cabinet Minister, Shri Rajesh Pilot. But the Vidhan Sabha Speaker did not give his permission to hold any meeting in that restricted area. Even then, Shri Rajesh Pilot being a central Minister, in violation of Section 144, held the meeting in the restricted area of the Vidhan Sabha complex and led the agitation there.

Mr. Speaker Sir, remember that in 1979, the-then Prime Minister Choudhary Charan Singh, agitated by the conduct of one of his cabinet ministers Shri Raj Narayan of entering into the restricted area in violation of section 144 had dismissed him from his cabinet. In fact, this is not proper for a Cabinet Minister who swears by the constitution in this House before the hon. president, to violate himself the provisions of the constitution. So I urge upon the Central Government to dismiss such a Cabinet Minister with immediate effect in order to protect the fair and sacred democratic set up of the country. (*Interruptions*)

**SHRI RAM VILAS PASWAN :** Mr. Speaker, Sir, this is a very serious issue. It is direct interference in the Federal structure of the country. Such an anti Governmental attitude of a Cabinet Minister within the framework of his party.

**SHRI BHOGENDRA JHA :** The Bihar Government should be asked to arrest him for violation of Section 144.

**SHRI TEJ NARAYAN SINGH (Buxar) :** Mr. Speaker, Sir, this year it is for the second time that the state of Bihar has been affected by floods. Earlier the floods were there for a period of 15 days. And only after two days of it, the State was again reeling under flood for 15 days. About 18-19 districts of that state have been facing the fury of floods. The Bihar Government with its limited resources is trying to provide relief to the flood affected people. But I think that in fact, the Bihar Government does not have sufficient quantity of relief stock provide relief to the flood affected people. The people of the district Bhojpur, Buxar, Patna, Munghyr, Vaishali, Gopalganj, Madhubani, Bhagalpur etc. of the state have been the

worst hit. No conveyance and mode of transport is available to the people of those areas. People are not getting the supply of kerosene oil, food grains, medicines, fodder etc. The Bihar Government is trying to cater to the needs of the people as much as per its constitutional obligations. But the Government of India has not provided any assistance to that state. Since last one month almost all the districts in that state have remained inundated and the State Government alone is out to give relief to the flood affected people. Government of India as well should have come forward to supply medicines, ration, safety matches, kerosene oil etc. so as to come to their rescue. I, therefore, urge upon the Government of India to help the Bihar Government in the relief work, at the earliest.

The second thing that I would like to mention here is about the erosion of land caused by the Ganga river which has continued quite for long. The embankment on the Ganga river in Buxur district has developed breaches at a number of places. Thousands of villagers of Buxur and Bhojpur districts have been facing the problem of land erosion by the Ganga water. So I urge upon the Government of India to take appropriate measures at the earliest to check the menace of land erosion by the Ganga in the districts of Bhojpur and Buxur in particular and at several such places in general so that the people of Bihar may live peacefully, with these words I again request the Government of India to come forward to contribute to the relief-work for the people of Bihar.

**SHRI B.L. SHARMA PREM (East Delhi) :** Mr. Speaker, Sir, I would like to apprise of the horrible living conditions prevailing in my constituency, East Delhi where there is population of 36 lakh people. It means that every third person of Delhi is from this area. during the last one month there have been the cases of five robberies and three murders in East Delhi. Three women have been murdered there. Dacoits have looted an amount of Rs. 25 lakhs. 14 lakhs and 6 lakhs respectively in these incidents but not a single culprit has been traced to this date

Apart from this, there is an acute power shortage in that area. Sometimes, power supply remains cut off continuously for three days. About three days back, two young men lost their lives, as they come into contact with live wire. Therefore, it is my humble submission to the Union Government that it should provide compensation of one lakh rupees each to the families of the deceased. I have received 11,000 complaints from my constituency alone. Delhi's bureaucracy has become deaf and they don't respond to the thousands of complaints, they receive. I fear that if the problems of the people of Delhi, especially of those in East Delhi are not solved, they may rise in revolt against the Government. If the Government wants to establish peace in that area, it should immediately hold elections to the Municipal Corporation. As an M.P. I work 19 hours a day. You can imagine the magnitude of the problem. It is my humble submission that the Government should immediately hold elections to the civic bodies, keeping in mind the difficulties faced by the people, especially those living in East Delhi.

Rations are not available in Delhi. Arguments and quarrels are a regular sight before every ration shop. If at all sugar or rice is available, it is full of dust. The situation in East Delhi can only be described as 'Hellish'

Through you, I wanted to bring these matters before the House. I am thankful to you for providing me an opportunity to speak after two months. (*Interruptions*)

[*English*]

MR. SPEAKER : Only the statement of Shri Bhawani Lai Verma will go on record.

(*Interruptions*)

[*Translation*]

SHRI BHAWANI LAL VERMA (Janjgir): Mr. Speaker, Sir, in the last two months fatal and contagious diseases like Gastro-enteritis and Cholera have acquired an epidemic form in almost all the villages of Vilaspur District in Madhya Pradesh. About 5,000

people have been affected by these diseases and 1800 people have already died. Mostly Harijans, Adivasis and those belonging to the lower strata of the society, who live in remote and hill areas are the victims of these diseases. People have stopped going from one village to another and they are even afraid of taking the corpse to the cremation ground. People have stopped performing last rites and are fleeing the villages. Agricultural work has been affected as a fall of fear has engulfed the villages.

The District Administration and doctors are leaving no stone unturned to contain the diseases, but the situation is going out of their control, due to lack of Doctors, other Para-Medical staff, medical equipments, Medicines and transport facilities. The State Government is being constantly informed of the worsening situation, but the situation is getting out of control, as a result of the State Government's indifferent attitude. There is acute shortage of drinking water in many villages and people are dependent upon dirty waters of rivers and ponds. The situation is deteriorating, day after day. The Union Government should provide all assistance to check the situation and also put pressure on the State Government to act swiftly. The situation demands immediate action. Gastro-enteritis has created havoc in many villages of the sakti tehsil... (*Interruptions*) In village Janganj also, many people have been affected by the disease and one person has already died. Similarly, two persons have died of diarrhoea in Dondki. Cholera has claimed five lives in the past four days in village Amandula (*Interruptions*) The number of people dying of this disease is increasing by leaps and bounds. (*Interruptions*)

[*English*]

MR. SPEAKER : I will allow some of you today and some of you day after tomorrow.

(*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): You should allow us to raise that question.